

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 1236-1237/2019

SURYA NARAYAN MISHRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 25-08-2022 These appeals were called on for hearing today.

For Appellant(s)

Ms. Sharmila Upadhyay, AOR
Mr. Sarvjit Pratap Singh, Adv.

For Respondent(s)

Mr. Abhishek Misra, Adv.
Ms. Deepika Mishra, Adv.
Mrs. Rachna Gupta, AOR

Ms. Uzmi Jameel Husain, Adv.
Mohd. Parvez Dabas, Adv.
Mohd. Shahib, Adv.
Mr. Aqib Baig, Adv.
M/S. Shakil Ahmad Syed, AOR

Mr. Subhasish Mohanty, AOR

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Respondent Nos. 1 to 3 are duly represented.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

S.P.S. LALER
Registrar